

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-66/2005/11647/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rafique Ahmed Tapadar  
Principal Judge,  
Family Court-II, Kamrup (M),  
Guwahati.

Dated Guwahati the <sup>1<sup>st</sup></sup> ~~November~~ <sup>December</sup>, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/460/2023 dtd. 23.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.11.2023.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-66/2005/11648/A, dated , 01-12-23**

Copy forwarded for information to:

✓ 1. The Project Manager, Gauhati High Court.

*S.P.*  
**JT. REGISTRAR (VIGILANCE)**